## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

C.P.No.11 / KB/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M.

Name of the Company		Om Prakash Agarwal & OrsVersus-Capricorn Oils Limited. & Ors.		
Under Section		241/242		
SI.	SI. Name & Designation of Authorized		Appearing on behalf of	Signature with
No.	No. Representative (IN CAPITAL LETTERS)			date

1. Mr. Priyamor Saha Resp. NO. 1,5 Awritain Wandal Ner. Amritain Mandal and 6 Advocates.

2. Mon. Sanathi Dasgupta, Adv. ? Petitioners Mon. Anigit Basu, tolv.

Ms. Mudrike Khaitan, Adv.

Modifice Khaitan Adv. 8/2/2018

## ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 5 and 6 is present.

Ld. Counsel for the respondent nos. 1, 5 and 6 has filed written statements, which may be taken on record. Petitioners have already filed written statements.

List on 21/03/2018 for arguments.

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)